

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH, BENGALURU**  
*[Through Physical hearing/VC Mode (Hybrid)]*

**ITEM No.19**  
**C.A.No.21/2023 &**  
**Contempt Petition 01/2022 in**  
**C.P.No.04/BB/2020**

**IN THE MATTER OF:**

Dr. C. Vinod Hayagriv & Ors. ... Petitioners  
Vs.  
Mr. C. Krishniah Chetty & Sons Pvt. Ltd. & Ors. ... Respondents

**Order under Section 241- 242 of Companies Act, 2013**

**Order delivered on: 27.06.2024**

**CORAM:**

**SH. K. BISWAL**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : Ms. Chitrangadha  
For the R-2 to 4 & 11 : Ms. Chhaya

**ORDER**

1. Heard the Ld. Counsels for the Parties.
2. Ld. Counsel for the Petitioner seeks adjournment as the appeal is pending before the Hon'ble NCLAT.
3. List the case on **29.08.2024**.

**-Sd-**  
**MANOJ KUMAR DUBEY**  
**MEMBER (TECHNICAL)**

Bhavya

**-Sd-**  
**K. BISWAL**  
**MEMBER (JUDICIAL)**